GOVERNMENT OF INDIA MINISTRY OF DEFENCE DEPARTMENT OF DEFENCE LOK SABHA UNSTARRED QUESTION NO.3908 TO BE ANSWERED ON 11th December, 2019

APPOINTMENT ON COMPASSIONATE GROUND

3908. SHRI KAUSHAL KISHORE:

Will the Minister of DEFENCE j{kk ea=h be pleased to state:

(a) whether most of the cases of compassionate appointment of the dependents of deceased personnel in the Indian Navy are lying pending for the last five years, particularly of those who were deployed in Mumbai;

(b) if so, the details thereof and the reasons for the pendency of such cases; and

(c) the time by which they are likely to be given appointment on compassionate ground?

A N S W E R

MINISTER OF STATE IN THE MINISTRY OF DEFENCE रक्षा राज्य मंत्री (SHRI SHRIPAD NAIK)

(श्री श्रीपाद नाईक)

(a) No case of Compassionate appointment is pending in IHQ-MoD (Navy).

(b) & (c): Not applicable.
